

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3110
(TO BE ANSWERED ON 14.03.2018)

CADRE POLICY FOR IAS/IPS AND IFS OFFICERS

3110. SHRI A. ARUNMOZHITHEVAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government is firming up a cadre policy for IAS, IPS and IFS officers wherein they get to choose a zone instead of the current system of a State as their cadre;
- (b) if so, the details thereof and the modalities formulated for the purpose;
- (c) whether it is true that the preference for the zones will remain in the same order and no change is proposed to be permitted; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): Yes, Madam. The Central Government has issued revised policy on 05.09.2017 for the allocation of cadres to the members of All India Services which will come into effect with the Civil Services Examination – 2017/ Indian Forest Service Examination - 2017. In this policy, all the cadres have been divided into five Zones and a candidate may give preference for these Zones in the order of descending priority as well as preference for cadres within each Zone in descending order. Further, a candidate claiming benefit of reservation under Physically Disabled quota has an additional option to indicate his preference (at the time of indicating preferences for various Zones and Cadres thereunder) for any one state/cadre (other than Home cadre) of his first preferred zone. In case he is found eligible as a Physically disabled candidate and he could not be allocated to his Home Cadre for want of vacancy, then as per policy, he is allocated to that cadre indicated as additional option.

(c)& (d): A candidate who wishes to be considered for All India Services are required to indicate in his Detailed Application Form (DAF) for the Main Examination his order of preferences for various Zones and Cadres for which he would like to be considered for allotment in case he is appointed to any of the All India Services and no request for change in preference of Zone and Cadre thereunder once indicated by a candidate is permitted.
